

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 30TH NOVEMBER, 2013

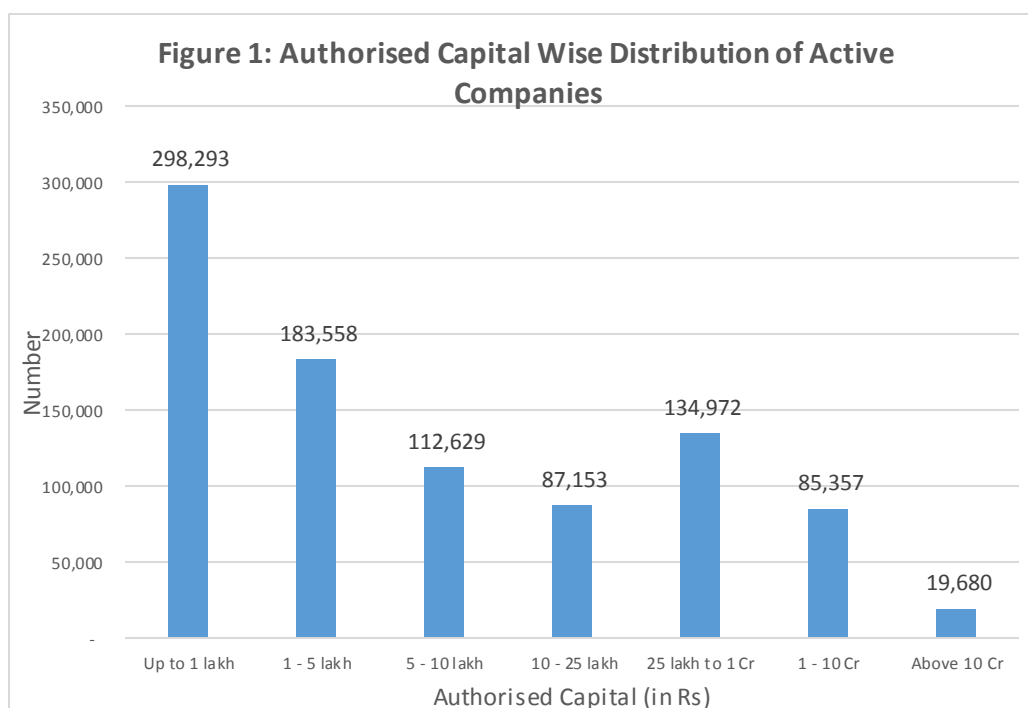
1. The total number of companies registered in the country as on 30th November, 2013, stood at 13,59,120. Of them, 2,66,564 companies were closed; 1,43,575 companies were lying dormant; 5,012 companies were under liquidation; 24,360 companies were in the process of being struck-off and 266 companies were in the process of being re-activated after earlier being dormant. Taking the above into account, there were 9,21,642 active companies (companies at work) as on 30th November, 2013. **Table-1.1** presents the summary picture of companies as on 30th November, 2013.

2. The total number of closed companies as on 30th November, 2013 stood at 2,66,564. Of them 10,187 companies were liquidated/dissolved; 2,41,742 companies were defunct and hence struck-off; 13,275 companies were amalgamated/merged with other companies; 1,360 companies are converted to LLP. **Table-1.2** presents a summary of closed companies as on 30th November, 2013.

3. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (2,77,437), followed by Delhi (2,53,760) and West Bengal (1,78,338). **Table-1.3** presents State/UT-wise distribution of registered companies as on 30th November, 2013. Maharashtra, Delhi and West Bengal together account for more than 50% of companies in the country. Amongst 'Active Companies', Delhi has the maximum number of active companies (1,84,178), followed by Maharashtra (1,83,668) and West Bengal (1,30,216).

4. About 32% of the active companies have authorized capital of less than or equal to Rs. 1 Lakh each; about 52% active companies have authorised capital less than or equal Rs. 5 Lakh each; 64.5% of companies have authorised capital less than or equal to Rs. 10 lakh each; and about 88.6% of the active companies have authorized capital less than or equal to Rs. 1 Crore

each. Only about 2.1% (19,567 in number) of companies have authorized capital of above Rs.10 crore each. **(Table-1.4 and Figure 1)**



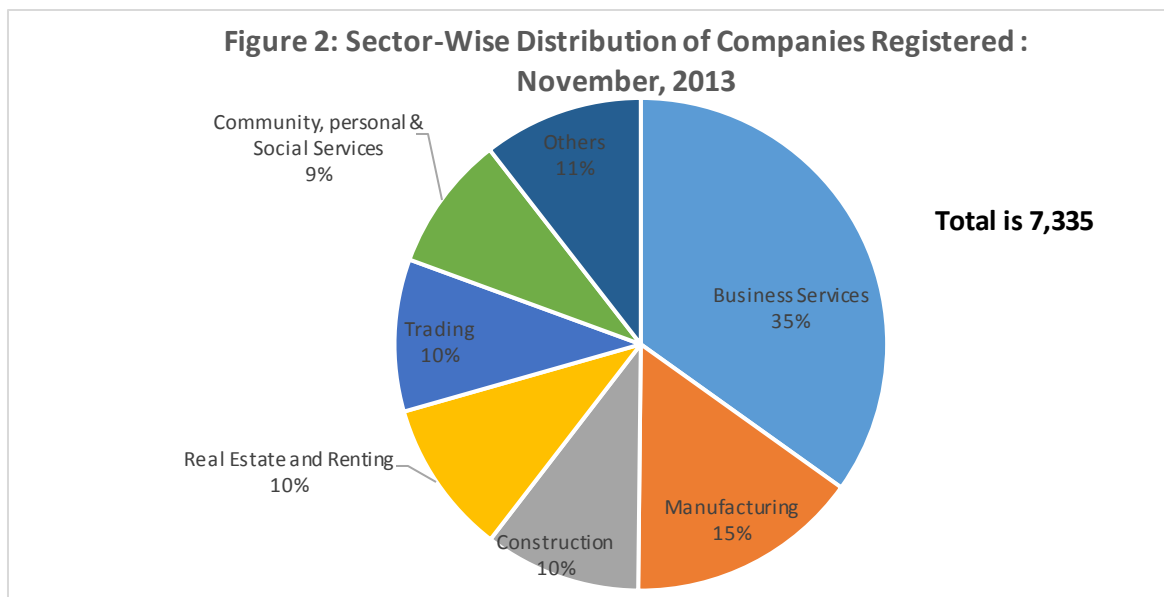
II. REGISTRATION OF NEW COMPANIES DURING NOVEMBER, 2013

5. During the month of November, 2013 a total of 7,335 companies were registered with authorized capital of Rs. 3,025.82 crore. Of them 7,303 Companies were registered as Companies Limited by Shares with an authorized capital of Rs. 3025.76 crore; 31 Companies Limited by Guarantees with authorised capital of Rs. 5 lakh; and 1 Unlimited Liability Company with authorised capital of Rs. 1 lakh **(Table-2.1)**.

6. During November, 2013 Delhi has 1,597 (21.8%) newly registered companies, followed by Maharashtra with 1,158 (15.8%), and Andhra Pradesh with 620 (8.5%) companies registered during the month **(Table-2.2)**.

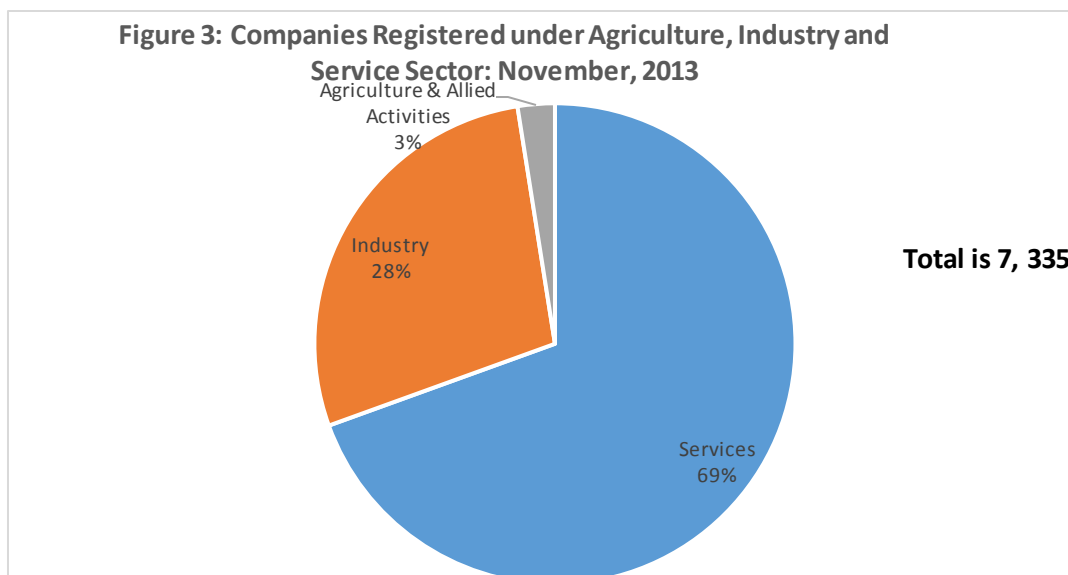
7. Economic-activity wise classification of newly registered companies during November, 2013 **(Table-2.3 and Figure 2)** reveals that the predominant share of companies are in Business Services (34.9%) followed by manufacturing (15.3%) and construction (10.3%). Business Services comprise

IT (Information Technology), Research & Development and other business activities (law, audit & accounts and consultancy, etc.)

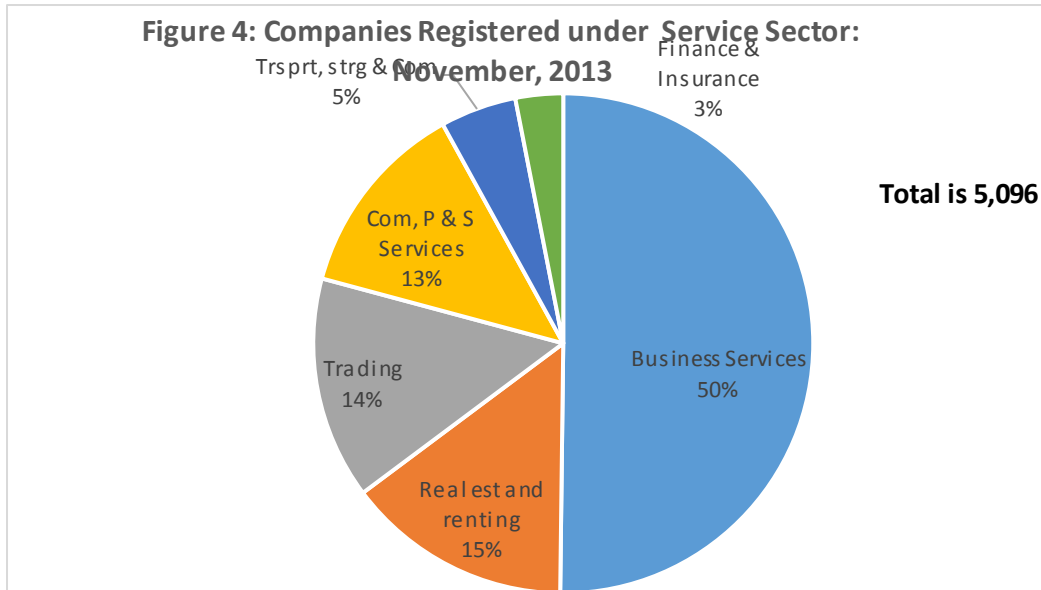


Note: 'others' category includes Agriculture and Allied Activities, finance, insurances, Electricity, Gas & Water companies, Transport, storage and Communications and quarrying and mining.

8. The Service Sector account for 69.4% of companies registered in November, 2013, followed by Industry and Agriculture accounting for 28% and 2.5% respectively (**Figure 3**).



9. Within the Service Sector, 50% of newly registered companies were in Business Services; 15% in real estate and renting; 14% in trading and 13% into community, personal, and social services (**Figure 4**).



10. Newly registered companies in November, 2013 have an authorized capital of Rs. 3,025 crore. Of them, three Government Companies (**Table 2.4**) account for an authorized capital of Rs. 2,060 crore. Lucknow Metro Rail Corporation Limited alone has an authorized capital of Rs. 2000 crore followed by Jharkhand Urban Infrastructure Development Company Limited with an authorized capital of Rs. 50 crore and Odisha State Medical Corporation Limited with an authorized capital of Rs. 10 crore.

11. Number of LLPs (Limited Liability Partnerships) registered during November, 2013 was 493 with Obligation of Contribution of Rs. 115 Crore. Highest number of LLPs were registered in Maharashtra (32%) followed by Karnataka (16%) (**Table 2.5**).

12. Economic activity wise classification of newly registered LLPs during the month of November, 2013 (**Table-2.6**) reveals that predominant share belonged to Business Services (41%) followed by construction (12%), and real estate and renting (12%).

13. Sixteen foreign companies were registered during November, 2013 with place of business at different states of India with maximum of 6 companies in Tamil Nadu (**Table-2.7**). Highest number of foreign companies (10 in number) were registered under Business Services category (**Table-2.8**).

Table 1.1 Summary Statement on Companies Count as on 30th November, 2013

1	Total Number of Companies Registered as on 30th Nov. 2013	13,59,120
2	Total Number of Closed Companies	2,66,564
3	Number of Companies lying dormant	1,43,575
4	Number of Companies under Liquidation	5,012
5	Number of Companies which are under the process of Section 560	2,4360
6	Number of Companies lying AIPG (Active in Progress)	266
7	Number of Active companies	9,21,642

Table 1.2: Summary Statement of Closed Companies as on 30th November, 2013

1	No. of Companies Liquidated/Dissolved	10,187
2	No. of Companies Defunct/ Struck-off (Section 560)	2,41,742
3	No. of Companies Amalgamated/ merged	13,275
4	No. of Companies Converted to LLP	1,360
	Total number of Closed Companies	2,66,564

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.
3. Under Section 560 of the Companies Act, 1956 RoCs are empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

Table 1.3: State/UT-wise Status of Companies Registered as on 30th November, 2013

Sl.No	States	Registered	Closed	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	AN Islands	215	4	46	-	1	2	162
2	Andhra Pradesh	89,692	8,175	23,062	266	869	33	57,343
3	Arunachal Pradesh	471	225	10	2	74	-	160
4	Assam	8,910	2,529	178	16	1,413	-	4,774
5	Bihar	17,284	2,299	1,247	42	3,394	6	10,300
6	Chandigarh	12,063	3,599	1,124	67	130	1	7,143
7	Chattisgarh	6,970	998	255	1	28	1	5,687
8	Daman and Diu	298	56	23	55	35	-	183
9	Delhi	253,760	41,098	28,629	577	1,039	29	184,178
10	DN Haveli	416	35	56	-	7	-	318
11	Goa	7,116	1,320	459	11	620	-	4,706
12	Gujarat	76,186	13,319	11,108	556	2,599	14	48,597
13	Himachal Pradesh	4,409	1,075	431	20	92	-	2,791
14	Haryana	22,005	2,248	2,191	25	98	3	17,677
15	Jharkhand	7,931	984	636	12	803	10	5,486
16	Jammu & Kashmir	3,689	575	988	16	70	-	2,040
17	Karnataka	71,255	14,368	8,079	472	913	16	47,407
18	Kerala	35,213	9,874	2,302	308	70	8	22,651
19	Lakshadweep	12	-	2	-	-	-	10
20	Maharastra	277,437	55,937	34,902	1,087	1,886	89	183,668
21	Meghalaya	909	304	15	2	81	-	507
22	Manipur	340	151	17	-	35	1	136
23	Madhya Pradesh	27,635	7,097	1,377	65	152	4	18,940
24	Mizoram	89	47	6	-	13	1	22
25	Nagaland	459	256	25	1	39	-	138
26	Orissa	17,173	5,105	580	63	178	3	11,244
27	Punjab	24,976	7,928	2,075	111	400	1	14,461
28	Pondicherry	2,630	1,115	231	13	4	-	1,267
29	Rajasthan	42,972	6,558	1,435	80	2,120	2	32,782
30	Sikkim	-	-	-	-	-	-	-
31	Tamilnadu	107,482	26,338	15,799	261	1,571	30	63,484
32	Tripura	301	68	4	-	48	1	180
33	Uttar Pradesh	56,323	10,849	5,216	213	176	6	39,873
34	Uttarakhand	4,161	665	217	14	154	-	3,111
35	West Bengal	178,338	41,365	850	656	5,248	5	130,216
	Total	1,359,120	266,564	143,575	5,012	24,360	266	921,642

Note:

1. Dormant Companies are those which have not filed their statutory annual filings (form 20B, 23AC/23ACA) consecutively for three years or more.
2. AIPG (Active in Progress): A dormant company is allowed 21 days by the Ministry to do its pending annual filings. During this period the status of company remains Active in Progress.

Table 1.4: Authorised Capital-wise Active Companies as on 30th November, 2013
(AUC is in Rs. Crore)

Authorised Capital Range	Private Ltd		Public Ltd		Total	
	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
Up to 1 lakh	296,819	2,938	1,474	1	298,293	2,939.17
Above 1 lakh to 5 lakh	174,935	7,381	8,623	429	183,558	7,810.27
Above 5 lakh to 10 lakh	107,068	10,459	5,561	533	112,629	10,992.55
Above 10 lakh to 25 lakh	82,025	17,096	5,128	1,125	87,153	18,220.20
Above 25 lakh to 50 lakh	66,232	28,726	5,306	2,424	71,538	31,150.11
Above 50 lakh to 1 crore	55,617	49,529	7,817	7,372	63,434	56,901.84
Above 1 crore to 2 crore	30,742	51,160	5,168	8,899	35,910	60,058.13
Above 2 crore to 5 crore	26,935	98,057	8,138	32,122	35,073	130,178.37
Above 5 crore to 10 crore	8,745	69,317	5,629	44,950	14,374	114,266.39
Above 10 crore to 25 crore	5,360	89,550	4,879	83,874	10,239	173,423.96
Above 25 crore to 100 crore	3,112	156,017	3,408	177,699	6,520	333,715.41
Above 100 crore to 500 crore	939	196,809	1,148	251,008	2,087	447,816.20
Above 500 crore to 1000 crore	107	81,016	213	172,060	320	253,075.56
Above 1000 crore	103	395,341	411	1,828,956	514	2,224,297.20
Total	858,739	1,253,394	62,903	2,611,451	921,642	3,864,845

Table 2.1: Category-wise Registration of New Companies During November, 2013
(AUC is in Rs. Lakhs)

Sl.No.	Category	Number	Authorised Capital
1	Company Limited by Shares	7,303	302,576
2	Company Limited by Guarantee	31	5
3	Unlimited Company	1	1
	Total	7,335	302,582

Table 2.2: State/UT-wise Registration of New Companies During November 2013
(AUC is in Rs. Lakhs)

Sl. No	State	Private Ltd		Public Ltd		Total	
		Number	Authorised Capital	Number	Authorised Capital	Number	Authorised Capital
1	AN Islands	2	6	-	-	2	6
2	Andhra Pradesh	611	4,703	9	160	620	4,863
3	Arunachal Pradesh	1	10	-	-	1	10
4	Assam	22	388	-	-	22	388
5	Bihar	173	2,068	12	215	185	2,283
6	Chandigarh	54	153	-	-	54	153
7	Chhattisgarh	19	380	2	10	21	390
8	Dadar Nagar Haveli	1	50	-	-	1	50
9	Delhi	1,573	19,337	24	5,835	1,597	25,172
10	Goa	18	78	2	10	20	88
11	Gujarat	253	2,042	10	71	263	2,113
12	Haryana	305	6,227	6	1,270	311	7,497
13	Himachal Pradesh	32	403	-	-	32	403
14	Jammu and Kashmir	21	166	-	-	21	166
15	Jharkhand	63	5,994	5	50	68	6,044
16	Karnataka	572	8,707	3	110	575	8,817
17	Kerala	217	3,453	2	810	219	4,263
18	Madhya Pradesh	139	807	3	25	142	832
19	Maharashtra	1,134	12,813	24	3,311	1,158	16,124
20	Manipur	3	201	-	-	3	201
21	Meghalaya	1	1	-	-	1	1
22	Orissa	81	623	2	1,050	83	1,673
23	Pondicherry	7	56	-	-	7	56
24	Punjab	76	518	3	15	79	533
25	Rajasthan	233	744	2	225	235	969
26	Tamil Nadu	510	5,580	15	342	525	5,922
27	Uttar Pradesh	518	3,273	35	200,890	553	204,163
28	Uttarakhand	27	55	1	5	28	60
29	West Bengal	500	4,774	9	4,570	509	9,344
	Total	7,166	83,608	169	218,974	7,335	302,582

Table 2.3: Economic Activity-wise Companies Registered During November, 2013**(AUC is in Rs. Lakhs)**

SI No	Economic Activity	Private Ltd		Public Ltd		Total	
		Number	AUC	Number	AUC	Number	AUC
I	Agriculture and Allied Activities	170	1,677	13	166	183	1,843
II	Industry	2,008	29,924	48	12,975	2,056	42,899
1	Manufacturing	1,102	16,140	20	9,895	1,122	26,035
2	Construction	734	11,774	20	1,555	754	13,329
3	Electricity, Gas & Water companies	108	712	6	125	114	837
4	Mining & Quarrying	64	1,298	2	1,400	66	2,698
III	Services	4,988	52,008	108	205,833	5,096	257,841
1	Business Services	2,533	28,314	25	2,595	2,558	30,909
2	Real Estate and Renting	720	6,623	24	132	744	6,755
3	Trading	724	7,686	9	250	733	7,936
4	Community, personal & Social Services	636	3,869	17	2,156	653	6,025
5	Transport, storage and Communications	247	2,022	4	200,015	251	202,037
6	Finance	118	2,890	29	685	147	3,575
7	Insurance	10	605	-	-	10	605
	Total	7,166	83,608	169	218,974	7,335	302,582

Table 2.4: Details of Government Companies Incorporated During November, 2013**(AUC is in Rs. Lakhs)**

Sl.	Company Name	State	Class	Economic Activity	Authorised Capital
1	Lucknow Metro Rail Corporation Limited	Uttar Pradesh	Public	Transport, storage & Communications	200,000
2	Jharkhand Urban Infrastructure Development Company Limited	Jharkhand	Private	Construction	5,000
3	Odisha State Medical Corporation Limited	Orissa	Public	Business Services	1,000

Table 2.5: State/UT-wise Registration of New LLPs During November, 2013
(Obligation of Contribution is in Rs. Lakhs)

Sl.No	State	Number	Obligation of Contribution
1	Andhra Pradesh	23	998
2	Assam	1	4
3	Bihar	2	2
4	Chandigarh	2	31
5	Chhattisgarh	3	2
6	DN Haveli	2	1
7	Delhi	48	263
8	Goa	7	5
9	Gujarat	20	1102
10	Haryana	10	27
11	Jharkhand	3	16
12	Karnataka	79	3466
13	Kerala	28	1338
14	Madhya Pradesh	4	62
15	Maharashtra	160	2738
16	Orissa	4	29
17	Punjab	1	0
18	Rajasthan	8	7
19	Tamil Nadu	27	88
20	Uttar Pradesh	23	39
21	Uttarakhand	1	1
22	West Bengal	37	1293
	Total	493	11512

Table 2.6: Economic Activity-wise Distribution LLPs Registered During November, 2013
(Obligation of Contribution is in Rs. Lakhs)

Sl.No	Economic Activity	Number	Obligation of Contribution
I	Agriculture and Allied Activities	4	50
II	Industry	112	5,789
1	Manufacturing	45	3,120
2	Construction	59	1,458
3	Mining & Quarrying	6	1,209
4	Electricity, Gas & Water companies	2	2
III	Services	377	5,673
1	Business Services	202	1,379
2	Community, personal & Social Services	46	1,047
3	Real Estate and Renting	59	1,975
4	Trading	55	1,244
5	Finance	7	13
6	Transport, storage and Communications	8	17
	Total	493	11,512

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the limited liability partnership.

Table 2.7: State/UT-wise Registration of New Foreign Companies During November, 2013

Sl.No	State	Number
1	Delhi	5
2	Haryana	1
3	Maharashtra	4
4	Tamil Nadu	6
	Total	16

Table 2.8: Economic Activity-wise Foreign Companies Registered During November, 2013

Sl.No.	Economic Activity	Number
1	Business Services	10
2	Community, personal & Social Services	3
3	Mining & Quarrying	2
4	Trading	1
	Total	16